

List of cases in which Electronic Service of process has taken place during the month of March 2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL				
6	VACANT COURT OF SH. MANMOHAN SHARMA, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				

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7	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL				
8	SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	CS/COMM/667/2021	KSHITIJ SACHDEVAN VS MOKSHA SINGH	VIPUL LAMBA	17-12-2021	01.03.2022
			CS/COMM/367/2020	M/S KETTLER SHOES INDIA PVT LTD VS NASEER KHAN	NAVEEN GROVER	01-09-2021	01.03.2022
			CS/COMM/15/2022	AQUALITE INDUSTRIES PVT LTD VS JUBILEE FOOTWEAR PVT LTD	ABHISHEK GUPTA	10-02-2022	02.03.2022
			CS/COMM/14/2022	AQUALITE INDUSTRIES PVT LTD VS R.K.T.TRADERS	ABHISHEK GUPTA	10-02-2022	02.03.2022
			CS/COMM/16/2022	AQUALITE INDUSTRIES PVT LTD VS BB FOOTWEAR	ABHISHEK GUPTA	10-02-2022	02.03.2022
			CS/COMM/18/2022	AQUALITE INDUSTRIES PVT LTD VS PAWAN FOOTWEAR	ABHISHEK GUPTA	10-02-2022	02.03.2022
			CS/COMM/12/2022	DEVENDER SINGH VS M/S WESTLAND CAFE PVT LTD	HARISH KR. DUA	09.02.2022	03.03.2022

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			MISC DJ/418/2021	VIJAY KUMAR GARG VS REAL ELEVATORS LTD	N.K.BHATNAGAR	06-12-2021	03.03.2022
			CS/COMM/10/2022	M/S WINSTROL PETROCHEMICALS PVT LTD VS JAGAT SINGH	PARMOD KRISHNA SINGH	03-01-2022	03.03.2022
			CS/COMM/142/2022	M/S SANDOOW INDUSTRIES VS ATLAS CYCLE HARYANA LTD	ANIL SHARMA	21-02-2022	08.03.2022
			CS/COMM/312/2022	KRAYCOL STATIONERY PVT LTD Vs DART INDUSTRIES	NAVEEN KRISHNA JAIN	26-07-2021	08.03.2022
			CS/COMM/129/2022	CANARA BANK VS HEM CHAND	REKHA RUSTOGI	15-02-2022	07.03.2022
			CS/COMM/195/2021	VR HYDROCHEM PVT LTD VS MAA CHINTPURNI PAPERS PVT LTD	V.P.SINGH	18-03-2021	10.03.2022
			OMP/COM M/34/2021	NITESH KHOKHOR VS HEEMANK	MUKESH VATSA	12-11-2021	10.03.2022
			CS/COMM/294/2021	VIJAY JAIN VS M/S METRONICS INDIA	PANKAJ GUPTA	30-06-2021	10.03.2022

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			CS/COMM/580/2021	M/S COMMODITY VS MIRZA ELECTRICAL INDUSTRIES LTD	SUNSATISH M/SKUMAR PUR	24-11-2021	17.03.2022	
			CS/COMM/543/2019	SBI VS MANVEER SINGH	SUNIL SEHRAWAT	19-11-2019	19.03.2022	
			CS/COMM/143/2022	SBI VS CHANDNI SHRIVASTAVA	VAISHALI	21-02-2022	19.03.2022	
			CS/COMM/78/2022	ARVIND RAI VS MEDICAL SUPERINTENDENT ESIC HOSPITAL			22.03.2022	
			CS/COMM/193/2022	M/S DHRUV INDUSTRIES LTD VS DELCON ELECTRONICS PVT LTD	SANJAY KUMAR JHA	29-01-2022	28.03.2022	
						05-03-2022		
9	VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) NO. 231/22	MR. UDAY KUMAR VS. INDIAN RAILWAY WELFARE ORGNIZATION		21.02.2022	05.03.2022	

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			CS (COMM.) NO. 110/22	M/S RAMA FURNISHERS ENGG. VS. M/S JUNIPER HOTELS PVT LTD.		20.01.2022	07.03.2022
			CS (COMM.) NO. 232/22	T V TODAY NETWORK LTD. VS. PROFILED-MEDIA PVT LTD.		21.02.2022	08.03.2022
			CS (COMM.) NO. 250/21	M/S DESICANT ROTORS INTERNATIONAL PVT LTD. VS. THE SENIOR DIVISIONAL MANAGER, UNIFIED INDIA INSURANCE CO. LTD.		24.07.2021	09.03.2022
			OMP (I) (COMM.) NO. 45/2022	GUJRAL ESTATES PVT LTD. VS. ZIUBA-HOSPITALITY LLP		10.03.2022	14.03.2022
			OMP (I) (COMM.) NO. 45/2022	GUJRAL ESTATES PVT LTD. VS. ZIUBA-HOSPITALITY LLP		10.03.2022	14.03.2022
			MISC. DJ NO. 8/22	STAR FACILITIES MANAGEMENT LTD. VS. M/S EXPRES-HOUSE KEEPER PVT LTD.		22.01.2022	15.03.2022

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			MISC. DJ NO. 92/21	INDIAN OVERSEAS BANK VS. SHANTI-MEHTO		26.10.2021	21.03.2022
			MISC. DJ NO. 92/21	INDIAN OVERSEAS BANK VS. SHANTI-MEHTO		26.10.2021	21.03.2022
			OMP (COMM.) NO. 34/22	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS. M/S ADLAKHA ASSOCIATES PVT LTD.		03.03.2022	21.03.2022
			CS (COMM.) NO. 230/22	SHOBHAKANT PRASAD VS. M/S NKG INFRASTRUCTURE LTD.		21.02.2022	22.03.2022
			CS (COMM.) NO. 230/22	SHOBHAKANT PRASAD VS. M/S NKG INFRASTRUCTURE LTD.		21.02.2022	22.03.2022
			CS (COMM.) NO. 302/21	KANCHAN MANGLA VS. M/S CROWN-IMPEX HOUSE & ORS.		13.08.2021	24.03.2022

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			CS (COMM.) NO. 302/21	KANCHAN MANGLA VS. M/S CROWN-IMPEX HOUSE & ORS.		13.08.2021	24.03.2022	
			CS (COMM.) NO. 302/21	KANCHAN MANGLA VS. M/S CROWN-IMPEX HOUSE & ORS.		13.08.2021	24.03.2022	
			CS (COMM.) NO. 82/22	M/S ARHAAN AND ASSOCIATES PVT LTD.-VS. WAPCOS LTD.		05.01.2022	25.03.2022	
			OMP (COMM.) NO. 59/22	M/S TRISQUARE ISWITCHGEARS PVT LTD. VS. SHAPOORJI-POLONJI AND COMPANY PVT LTD.		26.03.2022	26.03.2022	
			OMP (COMM.) NO. 59/22	M/S TRISQUARE ISWITCHGEARS PVT LTD. VS. SHAPOORJI-POLONJI AND COMPANY PVT LTD.		26.03.2022	26.03.2022	
			OMP (COMM.) NO. 59/22	M/S TRISQUARE ISWITCHGEARS PVT LTD. VS. SHAPOORJI-POLONJI AND COMPANY PVT LTD.		26.03.2022	26.03.2022	

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			OMP (COMM.) NO. 59/22	M/S TRISQUARE SWITCHGEARS PVT LTD. VS. SHAPOORJI- POLONJI AND COMPANY PVT LTD.		26.03.2022	26.03.2022	
			CS (COMM.) NO. 289/22	CANARA BANK VS. PRAKASH CHANDER- SHUKLA & ORS.		16.03.2022	29.03.2022	
			CS (COMM.) NO. 289/22	CANARA BANK VS. PRAKASH CHANDER- SHUKLA & ORS.		16.03.2022	29.03.2022	
			CS (COMM.) NO. 289/22	CANARA BANK VS. PRAKASH CHANDER- SHUKLA & ORS.		16.03.2022	29.03.2022	
			OMP (COMM.) NO. 58/22	SNAP ON TOOLS PVT LTD. VS. BALESARA GARAGE EQUIPMENTS		26.03.2022	30.03.2022	
			CS (COMM.) NO. 294/22	WESTEND GREEN FARMS SOCIETY VS. VICKY KAKKAR & ANR.		21.03.2022	31.03.2022	

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			CS (COMM.) NO. 294/22	WESTEND GREEN FARMS SOCIETY VS. VICKY KAKKAR & ANR.		21.03.2022	31.03.2022
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM) 354/21	M/S. KINTETSU WORLD EXPRESS (I) LTD. VS. M/S. ASPIRE INTERNATIONAL	JAYDEEP SHARMA	21.10.2021	02.03.2022
			OMP(COMM) .)51/21	RAJ RANI VS CAPRII GLOBAL CAPITAL LTD.	YASH CHANDEL	17.08.2021	02.03.2022

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			CS(COMM) 301/21	EMU LINES PVT. LTD. VS. THREE WAYS LOGISTICS PVT. LTD.	UDAY KUMAR	09.09.2021	02.03.2022
			CS(COMM) 159/2019	ICICI BANK LTD. VS AJAY KUMAR AND ANR.	PUNIT KUMAR BHALLA	23.07.2021	02.03.2022
			CS(COMM) 161/21	ICICI BANK LTD. VS SNEHASIS BASU	PUNIT KUMAR BHALLA	08.04.2021	02.03.2022
			CS(COMM) 163/21	ICICI BANK LTD. VS NAVED HUSSAIN AND ANR.	PUNIT KUMAR BHALLA	08.04.2021	02.03.2022

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			CS(COMM) 69/22	ICICI BANK LTD. VS BMH BUILDERS AND DEVELOPERS PVT. LTD.	CHETNA BHALLA	19.01.2022	02.03.2022
			CS(COMM) 350/21	ICICI BANK LTD. VS YOGESH KUMAR	CHETNA BHALLA	09.10.2021	02.03.2022
			OMP(I) (COMM.) 217/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS BINA SHARMA	RAJESH JANGRA	28.02.2022	03.03.2022
			OMP(I) (COMM.) 218/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS. SK TAXI SERVICE	RAJESH JANGRA	28.02.2022	03.03.2022

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			OMP(I) (COMM.)213 /22	DESERT ROSE DESIGNS VS TOYOTA FINANCIAL SERVICES LTD.	ANAND JHA	25.02.2022	03.03.2022
			OMP(I) (COMM.)25 0/22	OFFICE OF ALTERNATIVE ARCHITECTURE VS IRCON MALHOTRA INFRASTRUCTURES AND SERVICES LTD.	RAHUL MALHOTRA	08.03.2022	09.03.2022
			CS(COMM) 358/2019	IRAN GUPTA VS PREETI ALUWADI PREETI GUPTA	ARYENDER SINGH	04.11.2019	14.03.2022
			CS(COMM) 84/22	MD. IRFAN VS SH. ONKAR SINGH CHAUHAN	VIKRAM GUJRAL	25.01.2022	15.03.2022

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			CS(COMM) 85/22	BAUSCH AND LOMB INDIA PVT. LTD. VS SUNIL ASHAR AND CO.	RAVINDRA DAGGARWAL	27.01.2022	15.03.2022
			CS(COMM) 86/22	M/S. NUTRILIFE LLP VS RAUNAK PAHWA	CORE PANKAJ PAREEK	27.01.2022	15.03.2022
			OMP(I) (COMM.) 257/22	AXIS BANK LTD. VS MEGHA SINGH	RAJESH JANGRA	14.03.2022	15.03.2022
			OMP(I) (COMM.) 258/22	AXIS BANK LTD. VS MONU	RAJESH JANGRA	14.03.2022	15.03.2022

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			OMP(I) (COMM.)259 /22	AXIS BANK LTD. VS RAM KARAN	RAJESH JANGRA	14.03.2022	15.03.2022
			CS(COMM) 88/22	CANARA BANK CHANDAN SINGH	VS ANSHUMAN SRIVASTAVA	28.01.2022	16.03.2022
			CS(COMM) 89/22	CANARA BANK KESAR SINGH	VS ANSHUMAN SRIVASTAVA	28.01.2022	16.03.2022
			CS(COMM) 95/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS SHRI RAM TRADING COMPANY, AGRA	SHUBHAM SAIGAL	02.02.2022	16.03.2022

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			CS(COMM) 96/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS GOPALPUR SAMABAY KRISHI UNNAYAN SAMITY LTD.	SHUBHAM SAIGAL	02.02.2022	16.03.2022
			CS(COMM) 117/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS PAPPU BEEJ BHANDAR	SHUBHAM SAIGAL	09.02.2022	16.03.2022
			CS(COMM) 82/22	OUTLOOK PUBLISHING (INDIA) PVT. LTD. VS SHARDA GROUP OF INSTITUTIONS AND ANR.	SETU NIKET	25.01.2022	21.03.2022
			CS(COMM) 230/21	ICICI BANK LTD. VS RAM PYAR BHARTI	PUNIT KUMAR BHALLA	06.05.2021	21.03.2022

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			CS(COMM) 78/21	ICICI BANK LTD. VS ASHISH KUMAR	PUNIT KUMAR BHALLA	09.02.2021	21.03.2022
			CS(COMM) 79/21	ICICI BANK LTD. VS SYED SHAMSHER RAZA	PUNIT KUMAR BHALLA	09.02.2021	21.03.2022
			CS(COMM) 276/21	ICICI BANK LTD. VS TANVEER JAMAL KHAN	ALOK KUMAR	21.05.2021	24.03.2022
			CS(COMM) 107/22	M/S. TETRONIX INDIA VS M/S. A.B. SALES CORPN.	VIKRAM KUMAR	04.02.2022	24.03.2022

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			OMP(I) (COMM.)30 3/22	HDFC BANK LTD. VS HITESH SHARM	SANJEEV PATHAK	22.03.2022	25.03.2022
			OMP(I) (COMM.)30 4/22	HDFC BANK LTD. VS ROCKEY PANDITA	SANJEEV PATHAK	22.03.2022	25.03.2022
			OMP(I) (COMM.)30 2/22	HDFC BANK LTD. VS SHIVAM GUPTA	SANJEEV PATHAK	22.03.2022	25.03.2022
			OMP(I) (COMM.)30 /22	HDFC BANK LTD. VS ANITA SINGH	SANJEEV PATHAK	22.03.2022	25.03.2022

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			OMP(I) (COMM.)30 0/22	HDFC BANK LTD. VS MOHD. AYAZ	SANJEEV PATHAK	22.03.2022	25.03.2022
			CS(COMM) 230/20	KRBL LTD. VS ASHOK KUMAR	S.K. BANSAL	31.05.2020	30.03.2022
			CS(COMM) 437/20	LOREAL VS TARUN SANKHLA	S.K. BANSAL	22.12.2020	30.03.2022
			CS(COMM) 113/22	SUNDEEP BHUPINDER SINGH VS TECHNOLOGY PVT. LTD.	KUNAL OXON KHANNA	08.02.2022	30.03.2022

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14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	NIL				
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST	NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara					
			CS (COMM) 96/2022	M/S NAROMA TEXTILES VS. MR. ASIF	RAMA SHARMA	2.02.2022	23.03.2022

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			CS (COMM) 535/2021	SHRI KISHAN GOPAL RATHI VS. HARISH MITTAL	PANKAJ GARG	13.12.2021	14.03.2022
			CS (COMM) 520/2021	GOVIND AGENCIES VS. YASH ENTERPRISES	ROHIT RANJAN GUPTA	03.12.2021	10.03.2022
			CS (COMM) 303/2021	M/S ASICS CORPORATION VS. ASHOK KUMAR	GAUTAM BHASIN	25.08.2021	08.03.2022
			CS (COMM) 206/2021	M/S EASY TRIP PLANNER VS. M/S TIME TO HOLIDAYS	KUSHAGRA BANSAL	01.04.2021	10.03.2022
			CS (COMM) 236/2020	M/S MASTERS INDIA VS. MICRA SYSTEMS	KUMAR VIKRAM	12.02.2020	22.03.2022
			CS (COMM) 89/2022	PANKAJ SHARMA VS. EDMC	SATYENDERA KUMAR SINGH	01.02.2020	26.03.2022
			CS (COMM) 336/2020	M/S RAKANITESH ELECTRICAL VS. SOFTEL MACHINES	KUMAR SINGH	16.07.2018	16.03.2022

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			CS (COMM) 477/2021	M/S R N INDUSTRIES VS. SUNIL KUMAR KHEMKA	VIPIN ARORA	20.11.2021	31.03.2022
			CS (COMM) 78/2022	ROWENA SHARMA VS. M/S LIFE CARE SURGICALS	IMRAN ALI	27.01.2022	23.03.2022
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	VACANT COURT OF SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				
22	SH. HARISH DUDANI, DJ(COMM)	SOUTH WEST	NIL				
Total					96		